

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3002
TO BE ANSWERED ON 15.03.2021**

BIDI WORKERS

3002. MS. S. JOTHIMANI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the steps taken by the Ministry to address the plight of Bidi workers;**
- (b) whether the scheme/s of the Ministry are addressing their health, education and well-being concerns;**
- (c) if so, the details thereof; and**
- (d) the States which have implemented such scheme/s?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Ministry of Labour & Employment provides welfare to the Bidi workers through Labour Welfare Scheme (Health, Housing and Education). Under this scheme the following facilities are provided:-

i. Healthcare facilities are provided to the beneficiaries through 10 Hospitals and 286 Dispensaries.

ii. Housing subsidies of Rs.1,50,000/- (per beneficiary) is provided in three (03) installments at 25:60:15 ratio i.e. Rs.37,500/-, Rs.90,000/- and Rs.22,500/- respectively to the beneficiaries for construction of pucca houses through Revised Integrated Housing Scheme (RIHS). However, RIHS scheme has been converged with the Pradhan Mantri Awas Yojana from the year 2018-19 as per the suggestion of Expenditure Finance Committee.

iii. Financial Assistance for Education is provided to the wards of the workers ranging from Rs.250/- to Rs.15,000/- depending upon their class/courses.

(d): The scheme is implemented across all over States/UTs of India.
